

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 182/252/ND/2017 (Appeal No. 29/2017)**

**In the matter of:**

Mr. Puneet Munjal  
Vs.  
ROC & Another.

....Appellant

....Respondent

**Under Section: 252**

**Order delivered on 29.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant : Mr. Mukesh Kumar Dukia, CS  
For the Respondent : Ms. Kusum Yadav,  
Company Prosecutor  
For the IT : Ms. Easha Kadian, Adv. for  
Ms. Lakshmi Gurung, St. Counsel

**ORDER**

Learned CS for the appellant undertakes to file further documents  
in support of appeal. For further consideration on 27.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**